



**SUB-DIVISIONAL LEGAL SERVICES COMMITTEE**  
**SADAR: AGARTALA, Phone No- 230-2323**  
**Email id – sdlsc.agt@gmail.com**

No.F.5/1A-SDLSC/Sadar/ESTT/Lok Adalat/10/274-98

Dated : 10<sup>th</sup> March, 2022

**NOTIFICATION**

This is in respect of organising **National Lok Adalat** scheduled to be held on **12.03.2022** for Compromise/Settlement of disputes regarding Bank Loan Recovery Cases as per directed by NALSA.

In this regard Sub-Divisional Legal Services Committee, Sadar, Agartala in exercise of power conferred under Section 19 (1) of the Legal Services Authorities Act, 1987 and Regulation 6 (c) of the National Legal Services Authority (Lok Adalat) 2009 here by Constitutes the following Benches /Courts of the **National Lok Adalat** Scheduled to be held on **12.03.2022** from **10 A.M. to 3 P.M.** in order to exercise its jurisdiction under Section 19 (5) of the Legal Services Authorities Act, 1987 for determination and to arrive at a Compromise/Settlement of disputes regarding such Cases.

**Venue:-Court Premise of the Ld. Chief Judicial Magistrate, West Tripura, Agartala.**

Sl. No.	Lok Adalat Bench No. & Total No. of Cases	Name of the Presiding Officers and Conciliators
1.	<b><u>Bench No-01</u></b> Bank Loan Recovery Cases Total No. of Cases- 304 Nos. Name of Bank – i) UCO Bank – 104 Nos. ii) BSNL – 200 Nos.	<b><u>Presiding Officer:-</u></b> Sri Soumya Bikash Das, Ld Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), West Tripura, Agartala. <b><u>Conciliator:-</u></b> i) Sri Dripta Pratim Ghosh, Advocate
2.	<b><u>Bench No-02</u></b> Bank Loan Recovery Cases Total No. of Cases- 279 Nos. Name of Bank – i) State Bank of India – 138 Nos. ii) Canara Bank – 120 Nos. iii) Indian Bank – 05 Nos. iv) Union Bank – 16 Nos.	<b><u>Presiding Officer:-</u></b> Smt Deepa Bhattacharya, J.M. 1 <sup>st</sup> Class (Court No. 5), West Tripura, Agartala. <b><u>Conciliator:-</u></b> i) Smt Manju Deb, Advocate
3.	<b><u>Bench No-03</u></b> Bank Loan Recovery Cases Total No. of Cases- 345 Nos. Name of Bank – i) Central Bank of India – 10 Nos. ii) Gramin Bank – 22 Nos. iii) Bank of India – 42 Nos. iv) L & T Finance – 271 Nos.	<b><u>Presiding Officer:-</u></b> Sri Ayan Chowdhury, Ld. Civil Judge (Jr. Div), Court No.02-cum-Judicial Magistrate 1 <sup>st</sup> Class, Court No. 07, West Tripura, Agartala. <b><u>Conciliator:-</u></b> i) Smt Mithu Das, Advocate

The Lok Adalat shall hold its sitting at 10 AM and will continue till 3 PM at the Ld. Chief Judicial Magistrate Court Complex, West Tripura, Agartala as per the scheduled above.

Sri Ayan Chowdhury, I/C Member Secretary, Sub-Divisional Legal Services Committee, Sadar, Agartala will act as Convenor of the **National Lok Adalat** Scheduled to be held on **12.03.2022**.

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(Sri Ayan Chowdhury, T.J.S)  
Convenor  
National Lok Adalat  
Sadar, Agartala.

Copy to :-

- 1) The Registrar General, The Hon'ble High Court of Tripura, Agartala for favour of kind information.
- 2) The Ld. District & Sessions Judge, West Tripura, Agartala for favour of kind information.
- 3) The Ld. Secretary, High Court Legal Services Committee, Agartala for favour of kind information.
- 4) The Member Secretary, Tripura State Legal Services Authority, West Tripura Agartala for favour of kind information.
- 5) Ld. Chief Judicial Magistrate, West Tripura, Agartala for favour of kind information.
- 6) The District Secretary, District Legal Services Authority, West Tripura, Agartala for favour of kind information.
- 7) Sri Soumya Bikash Das, Ld. Addl. Chief Judicial Magistrate, West Tripura, Agartala for favour of kind information.
- 8) Smt Deepa Bhattacharya, Ld. J.M. 1<sup>st</sup> Class (Court No. 5), West Tripura, Agartala for favour of kind information.
- 9) Sri Ayan Chowdhury, Ld. Civil Judge (Jr. Div), Court No.02-cum-Judicial Magistrate 1<sup>st</sup> Class, Court No. 07, West Tripura, Agartala for favour of kind information.
- 10) Sri Dripta Pratim Ghosh, Ld. Advocate, Tripura Bar Association, Agartala for information.
- 11) Smt Manju Deb, Ld. Advocate, Tripura Bar Association, Agartala for information.
- 12) Smt Mithu Das, Ld. Advocate, Tripura Bar Association, Agartala for information.
- 13) The Chief Manager/Sr. Manager/Manager, UCO Bank, HGB Road, Agartala for information.
- 14) The General Manager, BSNL, Kaman Chowmohini, Agartala, West Tripura for information.
- 15) The Chief Manager/Sr. Manager/Manager, State Bank of India, RASMECCC & SARC, Mantribari Road, Agartala for information.
- 16) The Chief Manager/Sr. Manager/Manager, Canara Bank, Agartala Main Branch, B.K. Road, Agartala for information.
- 17) The Chief Manager/Sr. Manager/Manager, Indian Bank, Agartala Main Branch, H.G.B. Road, Agartala for information.
- 18) The Chief Manager/Sr. Manager/Manager, Union Bank of India, Agartala Main Branch, H.G.B. Road, Agartala for information.
- 19) The Chief Manager/Sr. Manager/Manager, Central Bank of India, Agartala Main Branch, Central Road, Agartala for information.
- 20) The Chief Manager/Sr. Manager/Manager, Tripura Gramin Bank, Agartala Main Branch, Radhanagar, Agartala for information.
- 21) The Chief Manager/Sr. Manager/Manager, Bank of India, Agartala Main Branch, B.K.Road, Agartala for information.
- 22) The Area Collection Manager, L & T Finance, Bordowali, Agartala for information.
- 23) The Court Inspector, Sadar Police Court, Agartala, West Tripura for kind information.
- ✓ 24) The System Officer, Office of the Ld. District & Sessions Judge, West Tripura, Agartala for information with a request to upload the same.
- 25) The Nazir, Office of the Ld. Chief Judicial Magistrate, West Tripura, Agartala for information and doing the needful.
- 26) Office file.

  
(Sri Ayan Chowdhury, T.J.S)  
Convenor  
National Lok Adalat  
Sadar, Agartala.  
**CONVENOR,**  
**Lok-Adalat,**  
Sub-Divisional Legal Services Committee,  
Sadar, Agartala.